CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.259/MP/2024 along with IA No. 59/2024

Subject : Petition under Section 79(1)(c) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2022. Petitioner : ACME Cleantech Solutions Private Limited (ACME) : Central Transmission Utility of India Limited (CTUIL) and Ors. Respondents Date of Hearing : 23.4.2025 Coram : Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member Parties Present : Shri Buddy Ranganadhan, Sr. Advocate, ACME Shri Shryeshth Sharma, Advocate, ACME Shri Vedant Chaudhary, Advocate, ACME Ms. Shefali Tripathi, Advocate, ACME Shri Shubham Arya, Advocate, CTUIL Ms. Pallavi Saigal, Advocate, CTUIL Shri Ranjeet Rajput, CTUIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing and accordingly, the matter was adjourned.

2. The Petition will be listed for the hearing on **29.5.2025**.

By order of the Commission

Sd/-(T.D. Pant) Joint Chief (Law)